

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4783
(To be answered on the 31st March 2022)**

WORK SCHEDULE FOR PILOTS

4783. SHRI SUKHBIR SINGH JAUNAPURIA

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether Directorate General of Civil Aviation (DGCA) recommends any fixed work schedule for pilots and for flying;
- (b) if so, the details thereof;
- (c) whether the said conditions apply to private airlines too and if so, the details thereof;
- (d) whether the Government is aware that some private airlines are forcing their pilots and other staff for extra work while maximizing its operations to make profit; and
- (e) if so, the details thereof along with the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c) Directorate General of Civil Aviation (DGCA) has prescribed regulations for duty period, flight duty period, flight time limitations vide Civil Aviation Requirements (CAR) Section 7 Series J Part II, Part III & Part IV which are applicable to all pilots engaged in Helicopter Operations, Scheduled Air Transport Operations, Scheduled Commuter, Non-scheduled, General Aviation (including State Government and Public Sector Undertaking (PSU)).

(d) & (e) No such instance has come to the notice of Government. DGCA has a robust surveillance mechanism via inspections and audit programs to keep an oversight of all operators for compliance of stipulated requirements with respect to Duty Period.
